

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. IA 962/2024 In C.P. (IB)/1144(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

NAME OF THE PARTIES: - Palak Swapnil Desai
V/s
Lakendra Pal Singh
IN THE MATTER OF
Mr. Praveen Nath
V/s
Khush Infratech Private Limited

Section: 19(2) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.962/2024: - Adv. Atishay Jain appeared for the Applicant/RP through VC. Adv. Nitish Bangera appeared for Respondent No. 1 & 2 through VC. Counsel for the Respondent seeks time to file reply. Let the reply be filed within a period of three weeks by serving an advance copy of the reply to the other side. List this matter on **14.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)